

[22 August, 2006]

RAJYA SABHA

- (4) S.O. 1230(E), dated the 31st July, 2006, notifying the ICC Development (International) Limited, as the person, ICC Champions Trophy, 2006, to be held in India, as the International Sporting event and the income arising to ICC Development (International) Limited on account of sale of media and sponsorship rights received or receivable from the Global Cricket Corporation Private Limited, Singapore, amounting to \$ 42 million as the specified income, for the purpose of clause (39) of section 10 of the Income-tax Act, 1961. [Placed in Library. See No. L.T. 4751/06]

MoU (2006-07) between the Government of India and the Hindustan Paper Corporation Limited

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Paper Corporation Limited (HPC), for the year 2006-2007. [Placed in Library. See No. L.T. 4506/06]

- I. Report and Accounts (2000-2001) and (2001-2002) of the Andhra Pradesh State Irrigation Development Corporation Ltd., Hyderabad and related papers.
- II. Report and Accounts (2002-2003) of the UPPCL, Lucknow and related papers.

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ): Sir, I lay on the Table

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
 - I(i) (a) 'Twenty-seventh Annual Report and Accounts of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2000-01, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4765/06]

- (ii) (a) Twenty-eighth Annual Report and Accounts of the Andhra Pradesh State Irrigation Development Corporation Limited, Hyderabad, for the year 2001-02, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4766/06]
 - (iii) (a) Annual Report and Accounts of the U.P. Projects Corporation Limited (UPPCL), Lucknow, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. 4764/06]
 - I. **Report and Accounts (2004-05) of the Pondicherry Ashoka Hotel Corporation Ltd., Pondicherry and related papers**
 - II. **Report and Accounts (2004-05) of the Assam Ashok Hotel Corporation Ltd., Guwahati and related papers**
 - III. **Report and Accounts (2004-05) of the National School of Drama, New Delhi and related papers**
 - IV. **Report and Accounts (2004-05) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi and related papers**
 - V. **Report and Accounts (2004-05) of the Centre for Cultural Resources and Training, New Delhi and related papers**
 - VI. **Report and Accounts (2004-05) of the Khuda Baksh Oriental Public Library and related papers**
 - VII. **Report and Accounts (2004-05) of the Sahitya Akademi, New Delhi and related papers**
 - VIII. **Report and Accounts (2003-04) of the Nehru Memorial Museum and Library and related papers**